

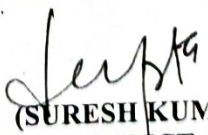
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)**  
**ROHINI COURTS, DELHI.**

**ORDER**

The following posting and transfer of the undermentioned officials is hereby made with immediate effect -

S.No.	Name of the official	From	To
1	Ms. Prema D/o Sh. Joginder Kumar E.C - 23858925	PA in the court of Ms. Renu, Ld. MM NI Act, Digital Court No. - 04 (NW), Rohini Courts, Delhi.	PA in the court of Ms. Ritika Kansal, Ld. MM NI Act Digital Court No. - 02 (NW) Rohini Courts, Delhi.
2	Ms. Rani Kumari D/o Sh. Bhola Prasad E.C. - 47547804	PA in the court of Ms. Ritika Kansal, Ld. MM NI Act Digital Court No. - 02 (NW) Rohini Courts, Delhi.	PA in the court of Ms. Dhanashree Deka, Ld. MM (Mahila Court-01) (NW), Rohini Courts, Delhi.
3	Ms. Sonia Miglani W/o Sh. Girish Miglani E.C - 20858821	Sr. PA in the court of Ms. Dhanashree Deka, Ld. MM (Mahila Court-01) (NW), Rohini Courts, Delhi.	Sr. PA in the Office Pool (NW), Rohini Courts, Delhi.
4	Ms. Krishna Saini W/o Sh. Rajender Prakash E.C - 44634072	Assistant Ahlmad/JA in the vacant court of District Judge (Commercial Court) (NW), Rohini Courts, Delhi.	Assistant/JA in the following courts, for issuing process/summons:- 1. Sh. Himanshu Raman Singh, Ld. MM NI Act, Digital Court No.-01 (NW), Rohini Courts, Delhi (in before lunch session). 2. Ms. Ritika Kansal, Ld. MM NI Act, Digital Court No.-02 (NW), Rohini Courts, Delhi (in after lunch session).
5	Ms. Anita Garg W/o Sh. Rajesh Kr. Garg E.C - 76523370	JA in Copying Agency (N/W), Rohini Courts, Delhi.	Assistant/JA in the following courts, for issuing process/summons:- 1. Sh. Lalit Kumar, Ld. MM NI Act, Digital Court No.-03 (NW), Rohini Courts, Delhi (in before lunch session). 2. Ms. Renu, Ld. MM NI Act, Digital Court No.-04 (NW), Rohini Courts, Delhi (in after lunch session).
6	Ms. Kiran Bhatia W/o Sh. Sandeep Bhatia E.C - 43252450	Reliever cum Trouble Shooter in Digital Courts (NW), Rohini Courts, Delhi.	SJA in Copying Agency, Rohini Courts, Delhi.

**Note:** Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
**(SURESH KUMAR GUPTA)**  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)**  
**ROHINI COURTS, DELHI.**

No F2(2)/Admn (NW)/RC/2022 8927-8963

Dated 31<sup>st</sup> March, 2022.

- Copy forwarded for information and necessary action to:-
1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
  2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
  3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
  4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
  5. The Record Officer, North-West, Rohini Courts, Delhi.
  6. The Dealing Official, Personal File, Administration Branch-I & II (Central), Tis Hazari Courts, Delhi.
  7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
  8. The Web-site Committee, Tis Hazari Courts, Delhi.
  9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
  10. Personal Office of the undersigned.